



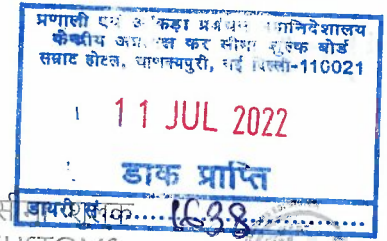
मुख्य आयुक्त का कार्यालय, वस्तु व सेवाकर एवं सी  
OFFICE OF THE CHIEF COMMISSIONER OF GST AND CUSTOMS  
हैदराबाद क्षेत्र, HYDERABAD ZONE

जी.एस.टी. भवन, लाल बहादुर स्टेडियम रोड, बशीरबाग, हैदराबाद- 500004  
GST BHAVAN, LAL BAHADUR STADIUM ROAD: BASHIEERBAGH: HYDERABAD-500004

दूरभाष Phone: (040) 23232028/ 23231821 फ़ैक्स Fax: (040) 23299206 ईमेल email: ccu-cexhyd@nic.in

C.No. IV/16/197/2018 CC (HZ) RTI

Date: 07-07-2022



**PUBLIC NOTICE**

With the approval of the Competent Authority, the previous Public Notices issued under Section 5(1) of the Right to Information Act, 2005, are hereby modified as under with immediate effect and until further orders.

Sl No.	Designation in terms of RTI Act, 2005	Name of the CPIO/Nodal Officer
1.	The Central Public Information Officer(CPIO), Office of the Chief Commissioner, GST & Customs Hyderabad Zone and Nodal Officer for Hyderabad Zone	Shri Anupam Paliwal, Assistant Commissioner, GST & Customs, CCO, Hyderabad Zone.

2. During the leave/tour etc., of Shri Anupam Paliwal, Assistant Commissioner, Shri A.V. Ramana Murthy, Assistant Commissioner, shall act as CPIO and Nodal Officer in Chief Commissioner's Office.

*(Handwritten signature)*

(B. Raghu Kiran)

Additional Commissioner(CCO)

Copy Submitted to:

1. The Member(Admn and Zonal Member), CBIC, New Delhi.
2. ADG(Systems), Directorate General of Systems, Customs & Central Tax, New Delhi.
3. The Director General, Directorate General of Performance Management, Customs & Central Tax, New Delhi.
4. The Commissioner(Publicity), Director of Publicity & Public Relations, Customs & Central Tax, New Delhi.
5. The Chief Commissioner of Customs & Central tax, Hyderabad Zone/Vizag Zone.
6. All directors General, CBIC.
7. All Commissioners in Hyderabad Zone.
8. Website, Hyderabad Zone,
9. Notice Board.



सत्यमेव जयते

కస్టమ్స్ మరియు సెంట్రల్ టాక్స్ కమిషనర్ కార్యాలయం (అప్పిల్స్, - II)

7వ అంతస్తు జి.ఎస్.టి భవన్, యల్.బి. స్టేడియం రోడ్, బషీర్ బాగ్, హైదరాబాద్, పిన్ - 500 004, తెలంగాణ.

केंद्रीय सीमा शुल्क एवं केंद्रीय कर आयुक्त का कार्यालय (अपील्स - II)

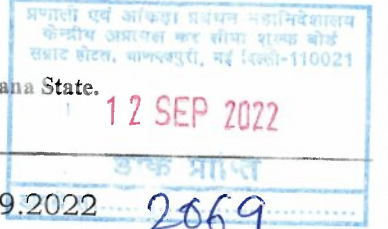
सातवा तल, जी.एस.टी भवन, एल.बी. स्टेडियम रोड, बशीरबाग, हैदराबाद, पिन - 500 004, तेलंगाणा.

OFFICE OF THE COMMISSIONER OF CUSTOMS & CENTRAL TAX

APPEALS - II, HYDERABAD COMMISSIONERATE

7th Floor, GST Bhavan, L.B. Stadium Road, Basheerbagh, Hyderabad, PIN - 500 004, Telangana State.

Ph: 040-23234219/ e-Mail : cgst.hydrappeals1@gov.in



C.No.IV/08/01/2017-RTI / 695

Date: 05.09.2022 2069

TRADE / PUBLIC NOTICE No.01/2022-RTI

Sub: Right to Information Act, 2005 - Designation of CPIO / First Appellate Authority in Appeals-II Commissionerate - Reg.

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Consequent on transfer and the assumption of charge of Joint Commissioner of Appeals-II Commissionerate by Shri.Shiv Narayan, Joint Commissioner and on allotment of Shri.A.V.Ramana Murthy, Assistant Commissioner (Additional charge) to Appeals-II Commissionerate, Hyderabad and in terms of Section 5(1) and Section 19(1) of the Right to Informaiton Act, 2005, the following officers are hereby designated as CPIO and Appellate Authority with immediate effect and until further orders:

Sl. No.	Commissionerate	Designation / Address of the CPIO	Designation / Address of the First Appellate Authority
01	Appeals-II Commissionerate, Hyderabad	Shri.A.V.Ramana Murthy, Assistant Commissioner, Appeals-II, 7 <sup>th</sup> Floor, GST Bhavan, L.B.Staduim Road, Basheerbagh, Hyderabad-500004.	Shri.Shiv Narayan, Joint Commissioner, Appeals-II, 7 <sup>th</sup> Floor, GST Bhavan, L.B.Staduim Road, Basheerbagh, Hyderabad-500004.

2. Whenever the CPIO transfers the application under the Right to Information Act, 2005 to any other authority that is in a position to give the information called for, that authority will act as CPIO as far as such issue is concerned.

05.09.2022

(P.Devaraj)  
Commissioner  
Appeals-II Commissionerate

To

1. Shri.Shiv Narayan, Joint Commissioner and Appellate Authority, Appeals-II Commissionerate, Hyderabad.
2. Shri.A.V.Ramana Murthy, Assistant Commissioner and CPIO, Appeals-II Commissionerate, Hyderabad.
3. The Principal Director General of Systems and Data Management, Directorate General of Systems and Data Management, Central Tax, New Delhi.
4. The Commissioner of Central tax, Directorate General of Publicity and Public Relations, Central Tax, CBIC, New Delhi.
5. The Assistant Commissioner of Central Tax and CPIO/CCO, Office of the Chief Commissioner of Customs and GST, Hyderabad Zone, Hyderabad.
6. The Federation of Telangana and Andra Pradesh Chambers of Commerce and Industry, Federation House, 11-06-841, Red Hills, Hyderabad-500 004.
7. Notice Board.